

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 458**

**TO BE ANSWERED ON THE 04TH FEBRUARY, 2025/ MAGHA 15, 1946
(SAKA)**

OWNERSHIP RIGHTS OF REHABILITATION HOMES

458. SHRI MANISH TEWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of households built under various rehabilitation schemes in Chandigarh till date since 1980, year-wise;

(b) whether the Union Government is aware of any survey conducted by the estate office of Chandigarh to ascertain the ownership rights of houses under various rehabilitation schemes in Chandigarh, if so, the details thereof and if not, the reasons therefor;

(c) whether the Union Government plan to grant ownership rights to allottees of rehabilitation homes in Chandigarh;

(d) if so, whether the Government also plans to uplift the ban on property conversion from leasehold to freehold through General Power of Attorney in Chandigarh; and

(e) if not, the reasons does the Government have for not providing ownership rights to the allottees of rehabilitation homes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e) The total number of households built under various rehabilitation schemes in Chandigarh since 1980 are 34965. The year wise details are at Annexure-I.

These houses were allotted to economically weaker sections of society on monthly licence fee basis or leasehold basis. In these rehabilitation schemes, there is no provision to grant ownership rights.

Yearwise details of households built under various rehabilitation schemes in Chandigarh since 1980

Sr. No.	Year	Household built
1.	1980-81	2560
2.	1982-83	996
3.	1984-85	110
4.	1985-86	95
5.	1986-87	1102
6.	1987-88	600
7.	1988-89	2716
8.	1989-90	227
9.	1991-92	750
10.	1992-93	6161
11.	1993-94	43
12.	1994-95	5
13.	2001-02	512
14.	2002-03	544
15.	2004-05	240
16.	2005-06	608
17.	2009-10	512
18.	2010-11	11616
19.	2013-14	608
20.	2018-19	4960
	Total	34965
